

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 713 of 2020**

**IN THE MATTER OF:**

**Praful Nanji Satra** **... Appellant**

**Versus**

**Vistra ITCL (India) Ltd. & Ors.** **...Respondents**

**Present:**

**For Appellant :** **Mr. Malak Bhatt, Ms. Devanshi Singh, Mr. Bharat Gala, Mr. Udbhav Nanda, Mr. Aditya Vaibhav Singh and Mr. Gautam Singh, Advocate**

**For Respondents :** **Mr. Pradeep Sacheti, Senior advocate with Mr. Nishit Dhruva, Mr. Prakash Shinde, Ms. Almira and Mr. Rohan Agrawal, Advocates for R-1 to R-3 Mr. Devarajan Raman, IRP (R-4)**

**ORDER**  
**(Through Virtual Mode)**

**23.11.2020** Pleadings are complete. Written submissions have also been filed.

List the matter 'for Admission (After Notice)' on **17<sup>th</sup> December, 2020** before Court No. III.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Shreesha Merla ]**  
**Member (Technical)**

/ns/gc/